

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.120 of 2012

Dated : 3rd October, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Delhi Distribution Company Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Sachin Datta,
Mr. Ashok Kr. Singh &
Mr. Dinesh Sharma for R.1
Mr. Vivek Narayan Sharma &
Mr. Vishal Sharma for R.2

ORDER

The learned counsel for the Respondent No.1 is filing the reply today in the Registry after serving copy on the other side. The learned counsel for the Respondent No.2 has already filed the reply on 28.09.2012.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, she is directed to file the same on or before 15.10.2012 after serving copy on the other side.

Post the matter on **16.10.2012.**

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**